

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM NO. 11
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.
Vs.
Ninex Developers Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the R.P

: Mr. Rakesh Kumar, Mr. Aashish Khattar
Mr. Himanshu Tanwar, Advs.

ORDER

CA-696(PB)/2020

List on 10.02.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)